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Per Tribunal

Fixed for AH
on 21.9.95

NPB
18.9
for Dy Registrar

Date: 21.9.95 SL. No: 14

Heard Mr. S. Pillai
for Mr. S. Natarajan for the
applicant. Issue notice to the
respondents returnable on 2.11.95

Issued notices
to the Respondents &
along with copies of
O.A. on 27/9/95 -

M.R. Kolhatkar
(M.R. Kolhatkar)
M.A)

NPB
11/10/95 -

Date: 2.11.95 SL. No: 11

Heard Mr. S. Natarajan
for the applicant and Mr. V. S.
masurkar for the respondents.

Learned counsel for
the applicant states that
information sought by him
has been furnished by the
respondents. In the circumstances
he wishes to withdraw the
O.A.

Applicant is allowed
to withdraw the O.A. The same is
dismissed as withdrawn

M. S. Hegde
(B. S. Hegde)
M(J)

V.F.C.
21/11/95
27/11/95
21/11/95